NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO. 1

A TENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

Dr. Ashok Kumar Mishra
)

_	2. Hon die Weinder (1) Dr. Ashok Kumar Wishra							
		T.P No.	Purpose	Section	Name of the Partie	es		
	156/16	227/17	Hearing	391 / 394		urcing Solutions Pvt.	Ltd.	
SL	"NO. NAM	IE (IN CAP) &	ITAL)	DESIGNA	TION			
	PHON	& E NUMBER	REI	PRESENTATI	ON TO WHOM	SIGNATURE		
-				titioner	_ Respondent)			
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3)	V	and a	on the bes	Mx. 1	- o lo	OE	1/2	

Heard counsel for Petitioner. For orders, posted to 15.03.2017.

MEMBER (J)

MEMBER (A)

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